GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2518 ANSWERED ON:06.02.2014 AIBP IN HIMACHAL PRADESH Thakur Shri Anurag Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Central share of Rs. 15,708.01 lakh out of the expenditure incurred by Himachal Pradesh Government for various medium, small and flood protection schemes under the Accelerated Irrigation Benefit Programme (AIBP) still remains to be released;
- (b) if so, the details thereof;
- (c) the dates when the State Government had submitted requests for release of the said amount;
- (d) the latest status in this regard;
- (e) whether the Union Government proposes to release the said amount; and
- (f) if so, the details thereof?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (f) The Union Government provides Central assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments as per guidelines for expeditious completion of ongoing projects.

The Government of Himachal Pradesh submitted request in August 2013 to Central Water Commission/ Ministry of Water Resources for releasing central assistance (CA) amounting to Rs.120.80 crore in respect of Major/medium irrigation projects and Rs.7.81 crore in respect of surface minor irrigation projects for the period of 2005-6 to 2011-12 under AIBP.

The Government of Himachal Pradesh has been informed that as per the extant guidelines of the AIBP, the CA under AIBP is released on a year to year basis to the projects, for which the budget is provided by the State Governments as per the annual statewise ceiling fixed by the Planning Commission. Further, State Governments are required to submit utilization certificates for the previous year along with their proposals seeking release of funds for a particular year.

The Union Government also provides Central assistance under Flood Management Programme (FMP) to the State Governments as per guidelines. Under FMP, 3 schemes having estimated cost of Rs. 225.32 Crore were approved for the State of Himachal Pradesh during XI Plan. Out of the eligible central share of Rs. 202.78 Crore for these projects, the amount of Rs. 185.23 Crore has been released till date.

The proposals for release of funds under FMP are sent by the State Governments after submission of Utilization Certificates towards the grants released earlier. The last proposal with complete documents for release of Rs. 19.92 Crore was submitted by Government of Himachal Pradesh in October 2012 and same has been released to Govt. of H.P. by Ministry of Finance on 14.02.2013.